

(c) whether any assessment has been made as to what impact it would have on Indian producers; and

(d) if so, the details thereof?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): (a) to (d) Government has not taken any such decision prior to the recent visit of the President of USA. Moreover, poultry and poultry products are being imported from USA into India, based upon a mutually agreed veterinary certificates, since 2018.

However, trade related issues are a part of any ongoing economic relationship, and will continue to be discussed and addressed as a part of the regular bilateral trade engagement between India and the US. The decisions are taken in the larger public interest after consulting the stakeholders concerned.

Adverse effects on Indian economy due to Coronavirus

†3114. SHRIMATI CHHAYA VERMA:

SHRIMATI SAMPATIYA UIKEY:

CH. SUKHRAM SINGH YADAV:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details of adverse effects on Indian economy caused by spread of Coronavirus in China;

(b) the details of goods which have become dearer in Indian market due to reduced import of Chinese goods; and

(c) the steps taken by Government to deal with the long term impact of reduced import of Chinese goods on India?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): (a) to (c) The Corona Virus outbreak in China has led to restrictions on movement of people and business activities in many countries, in order to contain the spread of virus. The closure of factories in China may affect Indian industries which import

†Original notice of the question was received in Hindi.

components, intermediaries and raw-materials from China like the pharmaceutical, electronics and automobile industries.

The Government has taken the initiative to sensitize the Export Promotion Councils and Trade Bodies on the potential disruptions and put them in touch with our overseas Missions to secure existing inventories available, find alternative sources of supply and new markets for their products.

Revelation in Annual Report of Export Promotion Council

†3115. CH. SUKHRAM SINGH YADAV:

SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI CHHAYA VERMA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether 16th Annual Report of Export Promotion Council for EOUs & SEZs and Audited Accounts Report for year 2018-19 suggested that twenty two workers had been sent for Thailand Trade Fair in 2018, whereas documents were fudged and payment was made for thirty four workers to a firm associated with Ministry and similarly, payment was made for forty four workers instead of thirty workers having been sent for a Trade Fair held in Tokyo, Japan;

(b) if so, details thereof; and

(c) the details of persons found involved in above scam along with the action taken after the said report?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): (a) to (c) In the 16th Annual Report and Audited Accounts for 2018-19 of Export Promotion Council for EOUs and SEZs (EPCES), the Independent Auditor's Report had noted that there were some discrepancies in the number of participants who had participated in the events held at Tokyo and Thailand in 2018. The Central Governing Council (CGC) of EPCES, on receipt of a complaint regarding participation in the same events, in this meeting held on 02.08.2019, decided to appoint an internal auditor to examine the matter. The Internal Auditor submitted a detailed report which indicated loss to

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